

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS			
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS – COMM	956 / 2025	17.12.2025	STATE BANK OF INDIA VS. SANJAY	SH. GOPAL CHAND SHARMA	9810210832	05.02.2026		
				CS – COMM	69 / 2026	30.01.2026	STATE BANK OF INDIA VS. RUBY	MS. SHALINI UPADHYA	NOT PROVIDED	18.02.2026		
22	MS. DEEPAI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT RECOVERY	FORCS (COMM)/37/26	19/01/26	SHIV SHAKTI SANCHAR PVT LTD VS. NKG INFRASTRUCTURE LTD AND ANR	RAHUL MIGLANI	NOT AVAILABLE	46066		
				SUIT RECOVERY	FORCS (COMM)/819/24	30/09/24	SBI VS. LATE BUDHESH KUMAR	VARUN CHANDOK	9818365119	46071		
				SUIT RECOVERY	FORCS (COMM)/521/25	11/07/25	M/S PROFESSIONAL IMPEX PVT LTD VS. M/S BRIGHT BEGINNINGS PVT LTD. INBOX	ANIL KUMAR GUPTA	9891231684	46073		
				SUIT RECOVERY	FORCS (COMM)/114/26	12/02/26	FUTURE FOCUS INFOTECH PVT. LTD VS. IDC TECHNOLOGIES SOLUTIONS INDIA PVT. LTD	UTTAM KUMAR	9310415145	46076		
				SUIT RECOVERY	FORCS (COMM)/761/25	26/09/25	MANOJ KUMAR VS. MEDIA PARTNERS	AMIT KUMAR	9312267089	46079		
				SUIT RECOVERY	FORCS (COMM)/479/24	04/06/24	AIR INDIA SATS AIRPORT SERVICES PVT. LTD. VS. LANMEI AIRLINES CAMBODIA CO. LTD.	MOHIT SETH	8457902716	46080		
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL									
24	MS. ANURADHA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6. New Court Block-I	Commercial	CS (COMM) 64/2026	29.01.2026	LOTUS PRIVATE LTD VS. LOTUS PARLOUR	HERBALS VS. MENS	VAIBHAV VUTTS	9971576500	email@vutts.com	28.02.2026

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		6, New Court Block-I	Commercial	CS (COMM) 195/2025	17.04.2025	STATE BANK OF INDIA VS PREETI DEVI	SUCHITA DIXIT	8896932838 agnihotrisuchita@gmail.com	16.03.2026
		6, New Court Block-I	Commercial	CS (COMM) 335/2024	12.07.2024	AKG SHUTTERING VS KDP BUILDWELLS PRIVATE LTD	GURSAT SINGH	9811105891 gursat@gsvlegal.com	27.02.2026
		6, New Court Block-I	Commercial	CS (COMM) 44/2026	22.01.2026	SAHIL SAGAR Vs M/S WORTHY GLOBAL PVT LTD THROUGH ITS DIRECTOR MR SARTH JAIN	GAJINDER KUMAR	9810124482 GAJINDERK@GMAIL.COM	12.03.2026
		6, New Court Block-I	Commercial	CS (COMM) 496/2025	30-10-2025	Global Medilife Solution Vs Abdul Salam Wani	RAJIV BAJAJ(P).	7048945800 parveenmalik63@gmail.com	24.02.2026
		6, New Court Block-I	Commercial	CS (COMM) 52/2026	28.01.2026	MD MUSTAK, SOLE PROPRIETOR M/S KGN VS NAVIN M RAHEJA, MANAGING DIRECTOR M/S RAHEJA DEVELOPERS	GAURAV MAKKAR	9540909916 gauravmakkar78@gmail.com	17.03.2026
		6, New Court Block-I	Commercial	CS (COMM) 53/2026	28.01.2026	MD MUSTAK, SOLE PROPRIETOR M/S KGN VS NAVIN M RAHEJA, MANAGING DIRECTOR M/S RAHEJA DEVELOPERS	GAURAV MAKKAR	9540909916 gauravmakkar78@gmail.com	18.03.2026
		6, New Court Block-I	Commercial	CS (COMM) 59/2026	29.01.2026	STATE BANK OF INDIA VS HARI MOHAN	TIRATH LAL YADAV	9643228307 NOT PROVIDED	19.03.2026
		6, New Court Block-I	Commercial	CS (COMM) 175/2025	08.04.2025	BALESH KHARI VS PAWAN DHANPATRAI MALHOTRA	ADITYA SINGH	9971919212 adityasinghladv@gmail.com	25.03.2025
		6, New Court Block-I	Commercial	CS (COMM) 38/2026	19.01.2026	WELCOME INDIA VISIT PVT LTD VS NEETU RATHOR	PRATYAKSH RAJ SINGH	9911142220 advocatesamyakjain@gmail.com	17.01.2026
		6, New Court Block-I	Commercial	CS (COMM) 79/2026	07.02.2026	PUNJAB NATIONAL BANK VS RINKI SAINI	INDRA NARAIN	9311824970 associatenarayana29@gmail.com	24.11.2025

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		6, New Court Block-I	Commercial	CS (COMM) 84/2026	11.02.2026	RISHABH KANT AGGARWAL VS MCD	VIKAS SHARMA	9810566116	ADVOCATE EVIKASSHARMA1@GMAIL.COM	20.01.2026
		6, New Court Block-I	Commercial	CS (COMM) 78/2026	07.02.2026	GANNAMASTER AGRO INDUSTRIES PVT LTD VS JAYKISHAN CROP CARE PVT LTD	KIRATRAJ SADANA	9205179872	kiratraj@aparlaw.com	04.02.2026
		6, New Court Block-I	Commercial	OMP (COMM)/8990/2025	08.12.2025	Axis Bank Ltd Vs Gafur Mohammad	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
		6, New Court Block-I	Commercial	OMP (COMM) 709/2026	07.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS JITENDER	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 710/2026	07.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS CHANAN SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 711/2026	07.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS ZORA SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 714/2026	07.02.2026	YES BANK LTD VS MOHIT OBERAI	ANANJAY SINGH	7455023130	asaplegalanadvocate@gmail.com	10.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 713/2026	07.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS NARINDER KUMAR 90505	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 849/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS KUNNATH ABDUL SHEREEF	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 852/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS SATISH GARG	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026

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		6, New Court Block-I	Commercial	OMP (COMM) 855/2026	120.02.2026	M/S PIRAMAL FINANCE LTD VS PREMPAL	RAJESH VIJANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 856/2026	120.02.2026	M/S PIRAMAL FINANCE LTD VS POOJA FULZELE	RAJESH VIJANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 857/2026	120.02.2026	M/S PIRAMAL FINANCE LTD VS DEEPAK DHIMAN	RAJESH VIJANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
		6, New Court Block-I	Commercial	OMP (COMM) 858/2026	120.02.2026	M/S PIRAMAL FINANCE LTD VS DHONDIRAM MANE	RAJESH VIJANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
		6, New Court Block-I	Commercial	CS (COMM) 5/2026	05.01.2026	PNB VS YADAV	RAJGEER PRATAP CHANDRA RANA	9990366723	prana2500@gmail.com	26.12.2025
		6, New Court Block-I	Commercial	CS (COMM) 4/2026	05.01.2026	M/S GENERATORS LTD VS MAHAKAAL STONE CRUSHER	LUCKY ABHINAV GUPTA JAIN	9999886478	guptaabhinav@gmail.com	24.12.2025
		6, New Court Block-I	Commercial	CS (COMM) 107/2026	24.02.2026	STATE BANK OF INDIA VS SEPOY RAVINDER KUMAR	A.K. ROUT	9999132159	akroutadvocate@gmail.com	11.02.2026
		6, New Court Block-I	Commercial	CS (COMM) 110/2026	26.02.2026	TEE EM BUILDERS PVT LTD VS AMLAAN ORGANICS PVT LTD	ANUJ KUMAR & SACHIN	9999183119	anuj@agepartners.co.in	24.02.2026
		6, New Court Block-I	Commercial	CS (COMM) 80/2026	09.02.2026	AAGAM WORLDWIDE INDUSTRIES ARISINFRA SOLUTIONS PVT LTD	SURESH KUMAR	9312056371	sureshadv5@yahoo.com	05.02.2026
		6, New Court Block-I	Commercial	CS (COMM) 85/2026	11.02.2026	SHUBHAM MASALE VS R B FOOD	GOLDIEE SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	24-01-2026

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		6, New Court Block-I	Commercial	CS (COMM)100/2026	20.02.2026	UNION BANK OF INDIA VS LILA	9810197621	jitendergargadv@gmail.com	13.02.2026		
		6, New Court Block-I	Commercial	CS (COMM)23/2026	13.01.2026	MEENA TANWAR VS MUNICIPAL CORPORATION OF DELHI	9910800124	ashuarora@gmail.com	12.01.2026		
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/9406/2025	126-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Dharmesh Narayan	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/9408/2025	126-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Jasakaran Vijay	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/9411/2025	126-12-2025	Cnh Industrial Capital India Pvt Ltd Vs UDAY JIVABHAI MORI	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/9118/2025	112-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs M CONSTRUCTIONS	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/8645/2025	129-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJBIR SINGH	Sagar Aggarwal	9266434371	legal12@ar enesslaw.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/9177/2025	116-12-2025	AXIS BANK LTD Vs VIKASH	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	03.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/9317/2025	122-12-2025	AXIS BANK LTD Vs DHEERAJ SHARMA	avinash kumar(P),	9811182985, 011-45596482	avinash.ad@gmail.com	03.02.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/1/2026	03-01-2026	DR ER RAJAINDEER JAINA ALIAS RAJENDER JAINA Vs), ARUN KESHARWANI	SHAGUN MEHTA(P)	989111129	lawyershagun189@gmail.com	03.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/504/2024	04-11-2024	Sanjeev Kumar Vs Ascence consultancy sevices pvt Ltd	SATENDE R KUMAR WASHISTA	9811685334	NOT PROVIDED	03.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8201/2025	07-11-2025	AXIS BANK LTD Vs MOTA RAM	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8200/2025	07-11-2025	AXIS BANK LTD Vs KAILASH CHANDR SONAND LAL	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8198/2025	07-11-2025	AXIS BANK LIMITED Vs MAGAN LAL ROAT	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8199/2025	07-11-2025	AXIS BANK LTD Vs GHOLI DEVI	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8197/2025	07-11-2025	AXIS BANK LTD Vs DHAN SINGH	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8195/2025	07-11-2025	AXIS BANK LTD Vs KALU SINGH	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8204/2025	07-11-2025	AXIS BANK LTD Vs MOHAN SO SONYA	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8587/2025	08-11-2025	AXIS BANK LTD Vs LAL SINGH RATHORE	Vibhor Mathur(P).	9971680687	support@arvlawchambers.co.in	05.02.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/9389/2025	16-12-2025	YES BANK LTD Vs YUSUF CHAHAT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9179/2025	16-12-2025	AXIS BANK LTD Vs SHASHI BHUSHAN KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9176/2025	16-12-2025	AXIS BANK LTD Vs PUNIT	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9050/2025	10-12-2025	AXIS BANK LTD Vs MOHD BILAL	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9049/2025	10-12-2025	AXIS BANK LTD Vs SANJAY SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/31/2026	03-01-2026	AXIS BANK LTD Vs GULSHER	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/32/2026	03-01-2026	AXIS BANK LTD Vs PRAKASH CHAND MEENA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/36/2026	03-01-2026	AXIS BANK LTD Vs SUKHCHAIN SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/61/2026	05-01-2026	AXIS BANK LTD Vs ARVIND BABU	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/37/2026	03-01-2026	AXIS BANK LTD Vs VIKAS	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/38/2026	103-01-2026	AXIS BANK LTD Vs KISHAN LAL	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/70/2026	106-01-2026	AXIS BANK LTD Vs SARMILA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/40/2026	103-01-2026	AXIS BANK LTD Vs ABDUL RASHID	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9390/2025	126-12-2025	YES BANK LTD Vs SEEMA SEEMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9200/2025	117-12-2025	AXIS BANK LTD Vs VAIBHAV CHAUHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/32/2026	16-01-2026	AARK PHARMACUTICALS LTD Vs NEELKANTH DRUG HOUSE	Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	07.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9331/2025	123-12-2025	AXIS BANK LTD Vs RAKESH KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9371/2025	124-12-2025	YES BANK LTD Vs SURENDER KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9373/2025	124-12-2025	YES BANK LTD Vs SHIBATA PNEUMETICS INDUSTRIES	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8646/2025	129-11-2025	AXIS BANK LTD Vs PRAKASH CHANDRA DHAKAR	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	10.02.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/8945/2025	106-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs VISHAL UPADHAYAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/169/2026	113-01-2026	Cnh Industrial Capital India Pvt Ltd Vs LALMATI DEVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/405/2026	123-01-2026	YES BANK LTD Vs TAHIRA TAHIRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/168/2026	113-01-2026	Cnh Industrial Capital India Pvt Ltd Vs BEANT SINGH GILL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/170/2026	113-01-2026	Cnh Industrial Capital India Pvt Ltd Vs Pravin Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9374/2025	124-12-2025	YES BANK LTD Vs SUKHINDER RANA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8944/2025	106-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHOBHIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8618/2025	129-11-2025	Axis Bank Ltd Vs YASAR KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	10.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9409/2025	126-12-2025	PIRAMAL FINANCE LIMITED Vs VISHWAJIT PRAKASH	RAJESH JANGRA(OMP),	9958726491	jangraadvocate@gamil.com	10.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/74/2026	02-02-2026	PUNJAB NATIONAL BANK Vs TUSHAR KASANA	Vikram Gola(P),	9811244209	vikramgola2010@gmail.com	10.02.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/432/2026	129-01-2026	AXIS BANK LTD Vs MOHAMMAD MURTAZA	SUNTA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/5/2026	03-02-2026	UDIT GOGOI VRENTIN TECH LTD	Vs FEBIN MATHEW VARGHESE(P),	9953418874	febin@fanddlegal.com	11.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/209/2026	14-01-2026	Cnh Industrial India Pvt Ltd Vs AJMAL SAB	Capital RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/207/2026	14-01-2026	Cnh Industrial India Pvt Ltd Vs DHIRENDRA KUMAR	Capital RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/195/2026	14-01-2026	Cnh Industrial India Pvt Ltd Vs Chikkegowda Siddegowda	Capital RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/196/2026	14-01-2026	Cnh Industrial India Pvt Ltd Vs Sangeeta Tigga	Capital RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/301/2026	16-01-2026	PIRAMAL FINANCE LIMITED Vs BALWAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/340/2026	17-01-2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs SUNIL SURESH SHETE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/329/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs VIPIN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/330/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs DEEPA VERMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/332/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs VIVEK LAXMANBHAI MOTIYANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/333/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs ANIL TANAJI JADHAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/334/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs SANDEEP KUMAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/336/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/337/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs GAURAV KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/338/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs HIRAMAN VISHWANATH DAWARE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/339/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs JAHANGEER ALAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/53/2025	29-10-2025	BHAIKAV PANDEY Vs MOTILAL OSWAL FINANCIAL SERVICES, LTD	Anish Dhingra(P)	9818266660	advdhingra@gmail.com	17.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/468/2026	31-01-2026	AXIS BANK LTD Vs VIKRAM KOHLI	vinash kumar(P),	981182985, 011-45596482	avinash.adm@gmail.com	19.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/469/2026	31-01-2026	AXIS BANK LTD Vs JAGDISH SINGH	vinash kumar(P),	981182985, 011-45596482	avinash.adm@gmail.com	19.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/514/2026	04-02-2026	AXIS BANK LTD Vs KRISHNA YADAV	avinash kumar(P), 981182985, 011-45596482	avinash.ad@gmail.com	19.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/513/2026	04-02-2026	AXIS BANK LTD Vs VAKAUL MUSTAFA	avinash kumar(P), 981182985, 011-45596482	avinash.ad@gmail.com	19.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/92/2026	16-02-2026	SUPERHOUSE LTD Vs KUNDAN VEER SINGH BHULLAR	SANJEEV PANDA(P), 9811964302	advsanpan@gmail.com	19.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/538/2026	05-02-2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs KULDEEPAL DHARAMBIR AND ORS	SAGAR AGGARWAL, 9266434371	legal12@arinesslaw.com	23.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/516/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs FAHIMUDDIN SIRAZUDDIN	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	27.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/517/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs NITISH KUMAR	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	27.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/515/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs VIMAL KUMAR MISHRA	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	27.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/482/2026	02-02-2026	PIRAMAL FINANCE LIMITED Vs GURMEET SINGH	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	27.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/483/2026	02-02-2026	PIRAMAL FINANCE LIMITED Vs HARJEET SINGH	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	27.02.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8644/2025	29-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs GURMEET SINGH	sagar aggarwal, 9266434371	legal12@arinesslaw.com	27.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS		
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/563/2025	16-12-2025	ALASHORE MARINE EXPORTS VS MINISTRY OF FOOD	ASHEESH GUPTA	9560284991	kgconsorslip@gmail.com	05.01.2026
			40, New Court Block-II	Commercial	OMP/1/COMM/4/2026	31-12-2025	DR. E. R. RAJENDER JAIN VS LAKSHMI NARAIN	AVINASH KUMAR	1141513189	avinash.advp@gmail.com	05-02-2026
			40, New Court Block-II	Commercial	CS/COMM/2/2026	06-01-2026	ANTARAASSISTED CARE VS VANDANA MENTION	LAXMAN KUMAR	8595650338	INFL@GSL.O.IN	05-02-2026
			40, New Court Block-II	Commercial	CS/COMM/68/2026	31-01-2026	SMALL FARMER AGRIBUSINESS KUIPUZA	NITISH VSKUMAR	9810197092	DSADV13@GMAIL.COM	10-02-2026
			40, New Court Block-II	Commercial	CS/COMM/70/2026	02-02-2026	M/S JAINSONS DEPATMENTAL STORE VS M/S SARONY PALATE	PUNEETH DHAWAN	9811700978	advocate.puneet31@gmail.com	10-02-2026
			40, New Court Block-II	Commercial	CS/COMM/105/2026	23-02-2026	SMALL FARMERS AGRIBUSINESS RAM KISHAN	DALIP VS SINGH	9810197092	DSADV13@GMAIL.COM	27-02-2026
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/63/2026	23.01.2026	MANDEEP MANKOO HOTELS VS. PALGURSAT OYOSINGH VACHHER	9811105891	GURSAT@GSVLEGAL.COM	02.02.2026	
					OMP(COMM)/1/2026	06.01.2026	MAHARISHI VALMIKI VS. M/S SARVESHE SECURTIY	FIRDOUS QUTB WANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	02.02.2026
					CS/COMM/070/2025	22.12.2025	M/S RX INFOTECH VS. AP	Rohit Khankriyal	9911315304	ascentlawfirm@gmail.com	04.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCAT E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS		
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Arbitration and Conciliation Act	OMP (COMM)/33/2026	02-02-2026	CARS FINANCIAL SERVICES PVT LTD Vs Akrit Mishra	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	--
				Arbitration and Conciliation Act	OMP (COMM)/11/2026	02-02-2026	Lava International Ltd Vs M/S Rally Infra Pvt Ltd	Pradeep Bhardwaj(P),	9810226434	dattacoadvocates@gmail.com	--
				Commercial suit	CS (COMM)/93/2026	03-02-2026	Intec Infonet Pvt Ltd Vs Oil India Limited	RAHUL MALHOTRA(P),	9899218215	rahulsmalhotra@gmail.com	--
				Commercial suit	CS (COMM)/99/2026	05-02-2026	United Metalik (P) Ltd Vs Mr Dineshwar Kumar Giri	Ajay Kumar Arora(P),	9811208191	G3ALEGAL@GMAIL.COM	--
				Commercial suit	CS (COMM)/102/2026	06-02-2026	M/S PINE PHARMA PRIVATE LIMITED Vs M/S KURUKSHETRA NURSING HOME AND SUPER SPECIALITY HOSPITAL	SONU SINGH(P),	9811667443	bharatsareen@yahoo.in	--
				Commercial suit	CS (COMM)/103/2026	07-02-2026	Mr TAJINDER SINGH SANDHU Vs KARURVYSYA BANK LTD	Sonu Vivek(P),	870037263	advocateamit@mail.com	--
				Commercial suit	CS (COMM)/104/2026	07-02-2026	MR AJAY CHAUHAN Vs M/S GRAPHIX SOLUTIONS	Ashish Kumar(P),	9818668876	shambhavi721@gmail.com	--
				Commercial suit	CS (COMM)/118/2026	10-02-2026	M/S RECAZ CHEMICALS (INDIA) PVT LTD Vs Mr Aditya Motiyan Proprietor of M/s SK Engineers	Deepak Gautam(P)	9999204626	advocatekens393@gmail.com	--
				Arbitration and Conciliation Act	OMP (COMM)/50/2026	10-02-2026	ARISTO SECURITIES PVT LTD Vs REINVENT AGROCHAIN PVT LTD AND ANR	Mamta Sarna(P),	9650941688	sumitsarna@gmail.com	--
				Commercial suit	CS (COMM)/119/2026	10-02-2026	M/S LEELA TAXI SERVICES PVT LTD Vs CHIEF SECRETARY OF GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	Rupendra Kumar Karn(P),	9933027865	fk@karnassociates.com	--

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			Commercial suit	CS (COMM)/117/2026	10-02-2026	UNION BANK OF INDIA Vs MADAN MOHAN MEENA AND ANR	Sunil Choudhary (P),	9540009991	not provided
			Execution Petition	ExCOMM Award by Arb Comm/22/2026	12-02-2026	M/S BANWARI LAL ARORA AND SONS Vs M/s Shri Shyam Traders and Anr	RISHABH GUPTA(P),	8586834657	fishabhgupta.office@gmail.com
			Execution Petition	ExCOMM Award by Arb Comm/21/2026	12-02-2026	AXIS BANK LTD Vs VIJAY SINGH	VIMAL KHURANA(P),	9953286200	nikhil.sharma@firstassociates.in
			Commercial suit	CS (COMM)/130/2026	13-02-2026	M/S ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY (SOLE PROPRIETOR OF M/S HI TECH TRADING CO)	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com
			Execution Petition	EXECUTION (COMM)/36/2026	13-02-2026	M/s Guru Kripa Home Appliances Vs Anand Jyoti Industries	M/s M/syagi(P),	9810497887	officialkkyagi@gmail.com
			Execution Petition	EXECUTION (COMM)/37/2026	13-02-2026	M/s Vikas Industries Vs Anand Jyoti Industries	Pipes M/syagi(P),	9810497887	officialkkyagi@gmail.com
			Commercial suit	CS (COMM)/134/2026	16-02-2026	NOKIA CORPORATION Vs MR VIJAYKUMAR MAVJIBHAI DODIYA PROP M/S JAYNATH SCALE AND ANR	Naqeeb Nawab(P),	7042934488	info@zeusp.com
			Execution Petition	EXECUTION (COMM)/39/2026	17-02-2026	JAY GARG CHEKINTAKATH ABOBAKKAR SIDDIK), PROP OF M/S ZANTA MARKETING	Vs MUKESH KUMAR(P)	9810682372	shekhawati.legal@yahoo.in
			Execution Petition	ExCOMM Award by Arb Comm/31/2026	18-02-2026	M/S EQUITAS SMALL FINANCE BANK LTD Vs M/S APEX TRANSPORT COMPANY AND ORS	Aakash Tyagi(P),	9958737266	fishab@rjassociate.com
			Arbitration and Conciliation Act	OMP (COMM)/64/2026	18-02-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs VIKAS PALSANIYA	Rahul Chauhan(P)	9971891788	INFO@AULEGAL.COM

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
			Execution Petition	EXECUTION (COMM)/46/2026	23-02-2026	M/s KCT Trading (P) Ltd Vs Anjani Verma Prop/Authorized Representative of Ashita Print Services	Naveen Sharma(P)	9810833833	naveensharmalegal@gmail.com	--	
			Commercial suit	CS (COMM)/149/2026	25-02-2026	UNION BANK OF INDIA Vs M/S RSM ENTERPRISE	Aditya Madan(P),	9810128667	adityamadanlaw@gmail.com	--	
			Commercial suit	CS (COMM)/150/2026	25-02-2026	MAHADEV ENTERPRISES THROUGH AUTHORIZED REPRESENTATIVE Vs DUSTERS TOOTAL SOLUTIONS SERVICES PVT LTD	Nitish Dubey(P), ITS	8521597838	office.nitish24@gmail.com	--	
			Commercial suit	CS (COMM)/152/2026	26-02-2026	SH HINDIVINE HEALTH CARE PRIVATE LIMITED Vs ARTEMIS LITE), HOSPITAL AND ANR	SUNNIRU KUMAR(P)	9873928163	heychandra72@gmail.com	--	
			Commercial suit	CS DJ/212/2026	28-02-2026	SHIV KUMAR PROPRIETOR OF M/S SHREE SHYAM STEEL AND ACCESSORIES Vs M/S IMPERIA DECOR INDUSTRIES	VIPUL GARG(P),	9971165648	vipuolgr.29@gmail.com	--	
32	MS. NEELAM SINGH	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	68/2026	27.01.2026	Sh. Nitin Chauhan Vs M/S Sunglow Trading FZCO & Anr.	Ashish Dass	8851275976	advocateashishdass@gmail.com	09.02.2026
				CS (comm)	57/2026	21.01.2026	State Bank of India Vs Hemraj	Rohit Kumar	7015807331	rohitvakeel177@gmail.com	13.02.2026
				CS (comm)	14/2026	07.01.2026	Ms. Mamta Vs M/S Svastik Infotech LLP & Others.	Sh R Dubey	9811179209	rndubeyanndassociates202@gmail.com	15.01.2026

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				CS (comm)	80/2026	30.01.2026	State Bank of India Vs Satyavir	Rani Bhardwaj	9643680913	rbhardwajaassociate@gmail.com	12.03.2026
				CS (comm)	805/2025	04.10.2025	Gurdashmesh Cycles Pvt. Ltd Vs Alphavector India Pvt Ltd.	Vibhor Garg	9811352998	vibhor@baviegal.in	11.03.2026
				CS (comm)	726/2025	10.09.2025	Prakritik Samvardhan Pvt Ltd. Vs Belu Devi	Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	27.02.2026
				CS (comm)	655/2025	11.08.2025	Contrans Cargo Pvt Ltd. Vs Indo Office Solutions Pvt Ltd.	Sh Sahil Mahajan	9015668564	ABHIMANYU@ASPARTER.IN	13.03.2026
				CS (comm)	1071/2025	22.12.2025	Canara Bank Vs Anita	Fahad Khan	9219701292	fahadadvocatekhan2@gmail.com	26.02.2026
				CS (comm)	2/2026	03.01.2026	GNV Commodities Pvt Ltd. Vs Payal Debdas	Sh Harish Kumar	8285202359	harish@barahamilegal services.com	12.03.2026
				CS (comm)	705/2025	01.09.2025	M/S Krishan Kariye LLP Vs M/S Punjabi By Nature	Vipin Yadav	9625323394	vipinyadav3@gmail.com	16.03.2026
				CS (comm)	100/2026	05.02.2026	Sugandha Kumari Vs New Print India Pvt. Ltd.	Rajendra Yadav	9312046733	yadavrazen@gmail.com	18.03.2026
				CS (comm)	97/2026	04.02.2026	Dharamjay Prasad Vs New Print India Pvt.Ltd.	Rajendra Yadav	9312046733	yadavrazen@gmail.com	17.03.2026
				CS (comm)	98/2026	04.02.2026	Subhash Parekh Vs Kumar Routh	Ajit Vijay Kumar	9818028004	kumarvijay1975@gmail.com	12.03.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (comm)	116/2026	10.02.2026	Union Bank of India Vs Vijay	Lalit Kumar	9540009991	Advlalitkumar5100@gmail.com	09.03.2026
				CS (comm)	1030/2025	13.12.2025	Vijay Agarwal Vs Projects Through Partner & Others	DC Pawan Kumar Mittal	9873938816	mittalpk08@gmail.com	11.03.2026
				CS (comm)	752/2025	18.09.2025	Rakesh Jaina Vs M/S IT Solutions	Akshay Dhawan	9968305242	adv.dhawan18@gmail.com	26.02.2026
				CS (comm)	131/2026	13.02.2026	Alpha Seeds Vs M/S Garden of the Earth Pvt Ltd.	Abhay Sahai	9971067110	bcd1969@gmail.com	19.03.2026
				CS (comm)	57/2026	21.01.2026	State Bank of India Vs HemRaj	Rohit Kumar	7015807331	rohitvakeel177@gmail.com	21.02.2026
				CS (comm)	12/2026	06.01.2026	Messers Shivanya Leather Exports Pvt Ltd Vs Pradeep Kur. Gupta	Linkon Goswami	9999081393	linkongoswami@gmail.com	25.03.2026
				CS (comm)	8/2026	05.01.2026	Optimal Media Solutions Vs I3RC Insight Pvt Ltd.	Devashish Bhadauria	7838743919	info@bhadauriaassociates.com	24.03.2026
				CS (comm)	945/2025	22.11.2025	State Bank of India Vs Raj Kumar	Varun Chandio	9818365119	CHANDIOK@GMAIL.COM	30.03.2026
				CS (comm)	417/2022	18.04.2022	Manu Sawhney vs M/s Athlesis EOK & Others	Arjun Dewan	9810700027	arjun.dewan85@gmail.com	07.03.2026
				CS (comm)	25/2026	12.01.2026	State Bank of India Vs Kiran Kishore	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	18.03.2026

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36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST										
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	344/2025	03-12-2025	BHARTI GOYAL V/S NAVEEN GUPTA	SMOHIT BHARDW AJ	9811070701		02-02-2026	
			101	CS COMM	32/2026	27-01-2026	STATE BANK OF INDIA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com		03-02-2026
			101	CS (COMM)	211/2025	25-07-2025	M/S DESIGN ALIYAM V/S M/S CLUTHCHES & JUTTIS	MRIDULA AGNIHOTRI	8510007205	mridulagnihotri1998@gmail.com		05-02-2026
			101	CS COMM	37/2026	02-02-2026	STATE BANK OF INDIA V/S MR. RISHIKESH KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com		06-02-2026
			101	CS (COMM)	15/2026	09-01-2026	BANK OF MAHARASHTRA V/S M/S LUBA CABLES & ORS.	RAKESH KUMAR	9891691568	rakesh.advot@gmail.com		09-02-2026
			101	CS COMM	38/2026	02-02-2026	STATE BANK OF INDIA V/S DEV ANAND GAUTAM	KRISHNA ANAND SHARMA	9958891040	advkrishna1411@gmail.com		09-02-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS (COMM)	09/2026	19-01-2026	KAPIL GOEL V/S MEHTAB ALI	MAYANK SARIN and NARENDR BHANDARI	9313362890	mayanksarin49@gmail.com		03-02-2026
			---do---	CS (COMM)	150/2025	09-12-2025	RUVENT PRIVATE LIMITED Vs MOCKBOARD EDUTECH PRIVATE LIMITED	ALOK SHARMA	9953433853	aloksharma@live.com		05-02-2026
			---do---	MISC (DJ)	431/2025	22-12-2025	BANK OF BARODA V/s AJAY KUMAR PANDEY	CHITRA SINGH				10-02-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			CS (COMM)	14/2026	07-02-2026	M/S SURESH APPARELS Vs RASMI BHARAT PRAKASH	9268300000		16-02-2026
			OMP (1) (COMM)	02/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs KULJEET KUMAR	9312210067	lawyersaini@yahoo.com	21-02-2026
			OMP (1) (COMM)	03/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs KARANVIR SINGH	9312210067	lawyersaini@yahoo.com	21-02-2026
			OMP (1) (COMM)	04/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs MD. IMRAN AND ANR.	9312210067	lawyersaini@yahoo.com	21-02-2026
			OMP (1) (COMM)	05/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs HEMRAJ	9312210067	lawyersaini@yahoo.com	21-02-2026
			OMP (1) (COMM)	06/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs MD. ADEEB	9312210067	lawyersaini@yahoo.com	21-02-2026
			OMP (1) (COMM)	07/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs AMIT	9312210067	lawyersaini@yahoo.com	21-02-2026
			CS (COMM)	15/2026	10-02-2026	M/S SKYTONE JEANS Vs M/S NEW MAHARAJA FASHIONS	9810655629	trb.law10@gmail.com	23-02-2026
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 255/25	23.04.2025	CANARA BANK VS M/S ANKIT GARMENTS	9810224624	AMITGUP TAADV366@GMAIL.COM	02.02.2026
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 668/25	26.11.2025	M/S PIONEER PAINTS PVT LTD VS KUSMEET KAUR	9811215075	DINESHA DV1965@GMAIL.COM	02.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 558/2025	15.09.2025	GH AGENCIES VS LAKSH DEO RAJ JUNEJA	KUSHAL AGGARWAL	9910131155	AGGARWAL KUSHAL99@GMAIL.COM	18.02.2026
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 666/2025	24.11.2025	BANK OF BARODA VS MOHD. ISTIKYAQ	V.P TIWARI	9990182901	VPTIWARI ADVOCATE@GMAIL.COM	03.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/729/2025	23-04-2025	DEEPANKAR SHARMA Vs RAJESH TANEJA		05-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	01-12-2025	Canara Bank Ravinder Kumar Vs Amit gupta(P),	9810224624 amitguptaadv366@gmailcom	05-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	10-10-2025	CENTRAL BANK OF INDIA Vs RAZIA AND ANR MEHTA(P),	9868249232 kamal77mehta@gmail.com	09-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	30-01-2026	BANK OF BARODA Vs SHALU VIJETA OHRI	9971048944 vijetaohri@gmail.com	09-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	19-12-2025	BANK OF BARODA Vs RAJ NARAYAN SHARMA PANCHAL (P),	9899913203 advavinashkumar2020@gmail.com	09-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	04-02-2026	Bank of Baroda Vs Hitendra Kumar Umesh Joshi	9910568669 advocateumesh2005@gmail.com	13-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	01-12-2025	Ruchi Collection Pvt Ltd Vs Shri Khatu Slyam Megawee MartAe LLP Avinash Kumar Singh(P),	9871550208 advavinashkumar2020@gmail.com	16-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	26-12-2025	BSES YAMUNA POWER LTD Vs SANJAY KUMAR YADAV(P),	9971336611 vaibhav.yadav@hotmail.com	18-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	13-12-2025	M G Books Vs Modern Book Distributors Ajit Bidhuri(P),	9599338558 seemasinghadvocate38@gmail.com	18-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)	22-01-2026	RAVI KHURANA Vs NEETU MAKHIJA SIDHANT DHINGRA	9650677902 sidhantdhingra@advocatesidhantdhingra.com	20-02-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/84/2026	13-02-2026	CANARA BANK VS VIBHANSHU SHAMI	Sanjeev Chopra	9711142200	chopra6791@gmail.com	23-02-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/643/2025	10-11-2025	Nita Devi Shrimal Sanjay Khanna	Shreshth Jain	9871206484	shreshth@l27-02-2026 awkins.in	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAJ	303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 50/2026	24.01.2026	STATE BANK OF INDIA VS VIJAY KUMAR YADAV	AK ROUT	9999132159	akroutadvocate@gmail.com	02.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 140/2026	MISC DJ	03.02.2026	BANK OF BARODA VS MICHAEL	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	04.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 62/2026		03.02.2026	P P TEXOFAB PVT LTD VS M/S KANHAIYAK GARMENTS	PUNEET KUMAR	9718302748	AGOCHIY A2000@GMAIL.COM	04.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 60/2026		02.02.2026	CANARA BANK VS M/S ELMILLOR INDIA PVTY LTD	SARUN YADAV	9625735051	arunyadav803@gmail.com	04.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 56/2026		31.01.2026	BIKARAM PRASAD VS M/S KALPANA ELECTRICALS	VSS KALPANA GULATI	9811073252	skgulati133@gmail.com	06.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 49/2026		24.01.2026	M/S BIOCON ELECTRIC PVT LTD VS MOHD MUSHFIQ	AMARENDRA KUMAR DUBEY	9599801188	globalvisio nlawoffice@gmail.com	10.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 17/2026		13.01.2026					10.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL) (COMM) 52/2026		28.01.2026	M/S PANKAJ SHIRTS VS M/S KHATU SHYAMA MEGA MART LLP	KUSHAGRA GOEL	9711443294	goellawoffices@gmail.com	13.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 88/2026	16.02.2026	BANK OF BARODA VS DANISH	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	16.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 90/2026	17.02.2026	M/S VIHAAN STEEL TRADING CORPORATION VS M/S M H METAL	KAUSHIK ASSOCIATES	8527982993	kaushikassociates2000@gmail.com	20.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 97/2026	18.02.2026	M/S BLACK SECURITAS ALLIED SERVICES PVTR LTD	CATERAJESH AND LATHIGA	9810909184	zlahigara@yahoo.co.in	20.02.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 104/2026	20.02.2026	M/S SWAGAT FASHION CO VS SUNDER LAL CHOPRA	NITIN GARG	9811865967	gargnitin3310@gmail.com	23.02.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL							
43	SH. DEVENDER KUMAR JANGAL, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL							

